population in 23406 villages in 26 districts were affected and Andhra Pradesh had reported that 17431 villages in 18 districts were affected, by the drought.

(c) Details of assistance given from the Calamity Relief Fund (CRF) and National Fund for Calamity Relief (NFCR) to these States are indicated below:

(Rs. in crore)

| | Nationala Fund Calamity Relief Fund for Calamity Relief Assistance | | | | | |
|----------------|--|-----------|----------|----------|--|--|
| State | 1999-2000 | 2000-2001 | Demanded | released | | |
| Gujarat | 121.05 | 131.14 | 722.16 | 54.58 | | |
| Rajasthan | 155.25 | 168.18 | 1144.40 | 102.93 | | |
| Andhra Pradesh | 107.69 | 77.78 | 720.36 | 75.36 | | |

Relief to Famine Victims

- 2671. DR. ARUN KUMAR SARMA: Will the Minister of AGRICULTURE be pleased to refer to the answer to Unstarred Question 501 given in the Rajya Sabha on 3rd December 1998 and state:-
- (a) details of the policy finalised as mentioned in the aforesaid answer;
- (b) the extent of damage caused by flood and cyclone since April, 1998 to June, 2000; and
- (c) the amount of relief/assistance asked for, amount declared by Prime Minister, various source of fund, amount actually released including those assistance from other sources, both within and outside the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S.B.P.B.K SATYANARAYANA RAO):

- (a) Financial assistance for undertaking relief measures in the wake of natural calamities is available under the scheme of Calamity Relief Fund (CRF) and was also available upto 31.3.2000 under the scheme of National Fund for Calamity Relief (NFCR). The items of expenditure and norms of assistance are provided under these Schemes. The State Governments are required to debit the expenditure for relief accordingly.
- (b) Details of damage due to heavy rains/floods, cyclone and landstides during 1998-99 and 1999-2000 as reported by the State Governments, are indicated below:

| Year | Human Lives Lost (Nos.) | Animals lost (Nos.) | Houses damaged (in lakhs) | Cropped area damaged (lakh ha.) |
|-----------|-------------------------|---------------------|---------------------------------|---------------------------------|
| 1998-99 | 4955 | 91912 | 14.78 | 68.06 |
| 1999-2000 | 11109 | 459931 | 30.99 | 28.00 |
| | | | | |

As per information available from the Governments of Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Kerala, Madhya Pradesh, Punjab, Uttar Pradesh and West Bengal, the heavy rains and floods, etc. during 2000-01 reportedly affected population of 53.65 lakhs and cropped area in 3.55 lakh ha. and resulted in loss of 530 human lives.

(c) Central share of CRF and assistance from the NFCR (wherever necessary) are released to the States for undertaking relief measures in the wake of natural calamities. State-wise details of releases from CRF and NFCR is indicated in the statement annexed (see below). Funds are also made available to the States mainly in the form of Advance Plan Assistance taking into account the intensity of the calamity and the requirements of the States concerned. Contributions from within and outside the country are normally made to the Prime Minister's National Relief Fund. However, questions pertaining to this Fund are not admissible under relevant rules of "Rules of Procedure and Conduct of Business in the Rajya Sabha", since the corpus of this Fund is constituted entirely with voluntary public contribution and

not from any allocation out of the Consolidated Fund of India and disbursements from the Fund are entirely at the discretion of the Prime Minister.

Statement
Relief to Famine Victims

(Rs. in crore)

| | | Calamity Relief Fund (Central Share) | | | National Fund For Calamity Relief | |
|-----------|----------------------|---|---------------|-------------|--------------------------------------|---------------|
| S. No. | State | 1998-99 | 1999- 2000 | 2000-01 | 1998-99 | 1999- 2000 |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1. | Andhra Pradesh | 103.30 | 107.69 | 77.78 | 26.50 | 75.36 |
| 2. | Arunachal Pradesh | 5.86 | 6.10 | 4.40 | 13.47 | - |
| 3. | Assam | 41.60 | 43.37 | 15.66 | 59.90 | |
| 4. | Bihar | 43.22 | 33.79 | | 11.45 | 38.18 |
| 5. | Goa | 0.89 | 0.93 | 0.34 | | |
| 6. | Gujarat | 116.12 | 121.05 | 131.14 | 55.35 | 54.58 |
| 7. | Haryana | 20.84 | 21.73 | 15.69 | 13.27 | |
| 8. | Himachal Pradesh | 22.42 | 23.37 | 8.44 | | |
| 9. | Jammu & Kashmir | 16.39 | 17.09 | 6.17 | | 73.42 |
| 10. | Karnataka | 34.81 | 36.29 | 13.11 | 49.98 | 17.09 |
| 11. | Kerala | 46.08 | 48.04 | 17.34 | | |
| 12. | Madhya Pradesh | 42.49 | 44.29 | 31.98 | 35.00 | 38.86 |

| 1 | 2 | 3 | 4 | 5 | 6 | - · · · · · · · · · · · · · · · · · · · |
|-----|---------------|--------|---------|--------|-------------|---|
| 13. | Maharashtra | 56.73 | 44.36 | | | |
| 14. | Manipur | 2.06 | 1.61 | 1.56 | | 4.93 |
| 15. | Meghalaya | 2.32 | 2.42 | 1.76 | | |
| 16. | Mizoram | 1.05 | 1.10 | 0.80 | | 6.00 |
| 17. | Nagaland | 1.41 | 1.47 | 0.53 | | |
| 18. | Orissa | 40.77 | 42.50 | 30.70 | | 828.15 |
| 19. | Punjab | 45.04 | 46.96 | 16.95 | | |
| 20. | Rajasthan | 148.92 | 155.25 | 168.18 | 21.98 | 102.93 |
| 21. | Sikkim | 3.92 | 4.08 | 2.95 | 7.67 | |
| 22. | Tamil Nadu | 49.37 | 51.47 | 18.59 | | |
| 23. | Tripura | 3.74 | 3.90 | 1.41 | 5.05 | 5.34 |
| 24. | Uttar Pradesh | 104.07 | 108.50 | 39.18 | 131.15 | 16.68 |
| 25. | West Bengal | 42.69 | 44.50 | 32.13 | 66.33 | 29.52 |
| | TOTAL | 996.11 | 1011.86 | 636.79 | 497.10 | 1291.04 |

Schemes for Small and Marginal Farmers

2672. SHRI K. KALAVENKATA RAO: SHRI C. RAMACHANDRAIAH:

Will the Minister of AGRICULTURE be pleased to state:-

- (a) the details of various schemes under operation for small and marginal farmers in different States of the country;
- (b) how far these farmers have been benefited by these schemes; and
- (c) what has been the performance so far as Andhra Pradesh in concerned?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S.B.P.B.K SATYANARAYANA RAO):
(a) to (c) The Department of Agriculture and Cooperation do not